|     | Name of the Corporate Debtor: Nextgen Infratel Private Limited; Date of commencement of CIRP: August 28, 2025; List of creditors as on: September 23, 2025; for claims received upto September 15, 2025 |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    |  |
|-----|---|---------------------------|------------------|-----------------|----------------|---------------------------|-----------------|-----------------|-----------|----------------|------------|---------|-------------|------------|--------|-----------------|--------------------|--|
|     | List of operational creditors (Other than Workmen and Employees and Government Dues)  |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    |  |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        | (Amount in Rs.) |                    |  |
| SI. | Name of   | Details of claim received |                  |                 |                | Details of claim admitted |                 |                 |           |                |            |         |             | Amount of  | Amount | Amount of claim | Amount of claim    | Remarks, if any  |
| No. | creditor  | Date of                   | Principal Amount | Interest amount | Amount claimed | Principal Amount          | Interest amount | Amount of claim | Nature of | Amount covered | Amount     | Whether | % of voting | contingent | ofany  | not admitted    | under verification |  |
|     |   | receipt                   | Claimed          | claimed         |                | Admitted                  | admitted        | admitted        | claim     | by security    | covered by | related | share in    | claim      | mutual |                 |                    |  |
|     |   | _                         |                  |                 |                |                           |                 |                 |           | interest       | guarantee  | party?  | CoC         |            | dues   |                 |                    |  |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            | that   |                 |                    |  |
| 1   | Gupshup Technology India Private Limited  | 15/09./2025               | ₹ 23,76,551.00   | ₹ 40,97,944.00  | ₹ 64,74,495.00 | ₹ 3,84,299.00             | ₹ 5,90,536.00   | ₹ 9,74,835.00   | Unsecured | 0              | C          | NA      | 12.57%      | 0          | 0      | 0               | ₹ 54,99,660.00     | The invoice No.  |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    | CRM/POST/Jan/16-17/245 has   |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    | been admitted by the management  |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    | of CD, the same is also mentioned  |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    | in order. On that bases we are   |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    | admittig the part claim.   |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    | The state of the s |
|     |   |                           |                  |                 |                |                           |                 |                 |           |                |            |         |             |            |        |                 |                    |  |
| 1   | Total   | -                         | ₹ 23,76,551.00   | ₹ 40,97,944.00  | ₹ 64,74,495.00 | ₹ 3,84,299.00             | ₹ 5,90,536.00   | ₹ 9,74,835.00   | -         | 0              | C          | ) -     | 12.57%      | 0          | 0      | 0               | ₹ 54,99,660.00     |  |